

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-240/2(41)/ND/2018

In the matter of :  
Liverpool School of Tropical  
Medicine Foundation India

..PETITIONER

SECTION

Under Section 2 (41)

Order delivered on 30.7.2018

Coram :

R. Varadharajan,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj  
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor: Mr. Rajesh K. Jha, Advocate  
For the Respondent/Corporate Debtor :  
For the Intervene:

ORDER

Learned Counsel for the petitioner is present. Pursuant to the notice to the ROC, Ld. AROC is present and represents that in relation to the appeal, observations of ROC have been sent through e-Mail and a copy of the same will be filed within a period of one week from today. Let the same be complied with.

Post the matter on 14.8.2018.

— Sd —

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
30.7.2018